

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.235 - IA/1107(AHM)2023  
in  
**CP(IB) 152 of 2018**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Sai Products

.....Applicant

V/s

Danke Electricals Ltd

.....Respondent

**Order delivered on: 17/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr Aditya Raval, Adv.

**ORDER**

**IA/1107(AHM)2023**

Applicant is directed to issue fresh notice upon RoC.

List for further consideration on 14.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**